

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 59(ND)2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016



NAME OF THE COMPANY: Rajkumar Devraj & Anr.

V/s.

M/s. Rambagh Palace Hotel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	U. K. Chaudhary	Sr. Adv.	} For Respondent	
2.	Manisha Chaudhary	Adv.		
3.	Himanshu Vij	Adv.		
4.	Manish Singh	Adv.		
5.	SHYAM MOORTHY	Adv.	} For Rep	
6.	D. D. Sarda	Adv.		

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore
hearing is deferred to 20th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 28/07/2016